

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4781

ANSWERED ON:18.12.2009

MISUSE OF PARKS

Sidhu Shri Navjot Singh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether the Government is aware about alleged misuse of parks in National Capital Territory of Delhi for marriage purposes, etc. in spite of orders of High Court to curb misuse;

(a) if so, the details of complaints received in this regard; and

(b) the action being taken by the Government in the matter to check this misuse?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) : Municipal Corporation of Delhi (MCD) has informed that booking of parks for marriage purposes, etc. is being done online through Citizens' Service Bureau and no complaints about alleged misuse of parks under MCD have been received.

Delhi Development Authority (DDA) has reported that parks are being allotted as per the approved policy of DDA to avoid its misuse and no complaints in this regard have been received.

New Delhi Municipal Council has informed that allotment of parks for marriage and social functions is regulated as per the directions of the Hon'ble Supreme Court and High Court and no complaints for violation of orders have been received.

(b) & (c) : Question do not arise in view of answer at (a) above.